

**ORISSA HIGH COURT****FILING REPORT AS ON :06/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0002799/2021	RUDRANARAYAN MALLIK VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	KOREI /334 /2020 () //
2	BLAPL/0002800/2021	JITENDRA PATIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUNUPUR /139 /2020 () //
3	BLAPL/0002801/2021	MANORANJAN DALAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /35 /2017 () //
4	BLAPL/0002802/2021	KESAB RANJAN RAY VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	/ /0 () //
5	BLAPL/0002803/2021	SK SHAMSHER VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	/ /0 () //
6	BLAPL/0002804/2021	UTTAM GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /73 /2021 () //
7	BLAPL/0002805/2021	AMARENDRA DAS VS STATE OF ODISHA	ATUL KUMAR MOHANTY VS	RAYAGADA TOWN /7 /2021 () //
8	BLAPL/0002806/2021	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADACHANA /52 /2021 () //
9	BLAPL/0002807/2021	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KONARK /125 /2020 () //
10	BLAPL/0002808/2021	LAXMAN SAHU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CHHENDIPADA /128 /2009 () //
11	BLAPL/0002809/2021	SK. JAVED VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	DAMANJODI /89 /2020 () //

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12	BLAPL/0002810/2021	RAHUL KUMBHAR VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /23 /2021 () //
13	BLAPL/0002811/2021	JAYANTA KUMAR PADHI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	KHANTAPADA /85 /2021 () //
14	BLAPL/0002812/2021	MIR MINHAJ QUADRI VS STATE OF ODISHA	ANIMESH SINGH VS	SPL.TASK FORCE /5 /2021 () //
15	BLAPL/0002813/2021	SOMANATH TUDU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	NAYAPALLI P.S. /55 /2017 () //
16	BLAPL/0002814/2021	GOBARDHAN PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR BEHERA VS	KAKATAPUR /40 /2021 () //
17	BLAPL/0002815/2021	THUSA @ SUSANTA SETHI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /85 /2019 () //
18	BLAPL/0002816/2021	JITENDRA PADHY @ JITU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /127 /2019 () //
19	BLAPL/0002817/2021	LALU @ UMESH CHANDRA ROUTRAY VS STATE OF ODISHA	AMIT KUMAR NATH VS	AIRPORT /40 /2021 () //
20	BLAPL/0002818/2021	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	NIMAPADA /29 /2020 () //
21	BLAPL/0002819/2021	GAJANAN SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BHEDEN /223 /2020 () //
22	BLAPL/0002820/2021	ROHIT RAO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PADAMPUR /21 /2021 () //
23	BLAPL/0002821/2021	PABITRA KUMAR JENA @ MILU JENA	PABITRA KUMAR NAYAK	BUGUDA /159 /2018

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002822/2021	BISWANATH SAHU	SIDDHARTH GOUTAM DAS	ASKA /530 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002823/2021	ISRAEL KHAN	DEBASIS MISHRA	BYREE /37 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002824/2021	RANJIT BISWAL	BISWAJIT RANJAN TRIPATHY	SUBALAYA /69 /2018
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002825/2021	DEBA BETI	JUGALA KISHORE PANDA	M.V.79 /1 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002826/2021	RAMESH BAGH	SUBODH KUMAR MOHANTY	JEYPORE SADAR /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002827/2021	CHITTA RANJAN MOHANTY	ARUN KUMAR BUDHIA	BARIPADA TOWN /100 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002828/2021	TUNI BEHERA	RAJESH KUMAR MAHAPATRA	BANTALA /23 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002829/2021	TAPASH BARIK	B.SAHOO	KINJIRKELA /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002830/2021	BULU @ JOGENDRA DEEP	JAGABANDHU SAHU	PADAMPUR /29 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002831/2021	SANKAR KUMBHAR	SUSIL KUMAR PATTNAIK	LAHUNIPADA /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002832/2021	SARAT BEHERA	GUNDURI CHARAN PANDA	CHOUDWAR /118 /2021
		VS	VS	()

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35	BLAPL/0002833/2021	STATE OF ODISHA BASANTA NAIK VS	AMITAV TRIPATHY VS	// ODAGAON /18 /2021 ()
36	BLAPL/0002834/2021	STATE OF ODISHA TRINATH KENDU VS	NEELAKANTHA PANDA VS	// JEYPORE TOWN /219 /2020 ()
37	BLAPL/0002835/2021	STATE OF ODISHA BHAGBAN @ BHAGIA BEHERA VS	BISWAJIT SAHOO VS	// NAYAGARH SADAR /124 /2020 ()
38	BLAPL/0002836/2021	STATE OF ODISHA MOTILAL CHHATRIA VS	SAPAN KUMAR PAL VS	// KHARIAR /47 /2019 ()
39	BLAPL/0002837/2021	STATE OF ODISHA RABI MUNDA VS	PARTHA SARATHI DAS VS	// BARIA /86 /2020 ()
40	BLAPL/0002838/2021	STATE OF ODISHA SANJAY MALLICK @ KHACHAD KALIA VS	PRIYABRATA SENAPATI VS	// REMUNA /9 /2019 ()
41	BLAPL/0002839/2021	STATE OF ODISHA J.P.ABINASH KHATUA @ J.P.ABHINASH KHATUA VS	STATE OF ODISHA J.P.ABINASH KHATUA @ J.P.ABHINASH KHATUA VS	// JAKHAPURA /4 /2019 ()
42	BLAPL/0002840/2021	STATE OF ODISHA MD. ANOWAR ISMAL VS	SURYAKANTA DWIBEDI VS	// RAIKIA /16 /2020 ()
43	BLAPL/0002841/2021	STATE OF ODISHA ULLASH JENA VS	MANAS RANJAN BEHERA VS	// PARADEEP LOCK /67 /2021 ()
44	BLAPL/0002842/2021	STATE OF ODISHA SK. SAMIRUDDIN @ TAKULA VS	AMULYA RATNA PANDA VS	// SINGLA /9 /2020 ()
45	BLAPL/0002843/2021	STATE OF ODISHA ARBIN @ ARBIND TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// GOVINDPUR /67 /2019 () //

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46	BLAPL/0002844/2021	AMIT KUMAR SUNA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	CHANDILI /243 /2020 () //
47	BLAPL/0002845/2021	KHETRABASI MISHRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /9 /2009 () //
48	BLAPL/0002846/2021	ABHIMANYU PRADHAN @ TUNA @ BAYA VS STATE OF ODISHA	MANAS CHAND VS	BALUGAON P.S. /29 /2020 () //
49	BLAPL/0002847/2021	DURGAPRASAD KHATUA VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
50	BLAPL/0002848/2021	LALITA MOHAN BARAL VS STATE OF ODISHA	PRATIK DASH VS	MAHANGA /5 /2021 () //
51	BLAPL/0002849/2021	ARBIN @ ARBIND TRIKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GOVINDPUR /72 /2019 () //
52	BLAPL/0002850/2021	PRADIPTA BHOI @ BHUAN VS STATE OF ODISHA	DUSHMANTA SAHOO VS	NIALI /95 /2020 () //
53	BLAPL/0002851/2021	DOLAT SINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	R.UDAYAGIRI /54 /2020 () //
54	BLAPL/0002852/2021	PRASANTA BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /421 /2020 () //
55	BLAPL/0002853/2021	GOVIND CHOURASIA VS STATE OF ODISHA	JAGANNATH KAMILA VS	INDUSTRIAL /18 /2021 () //
56	BLAPL/0002854/2021	BHIMA @ BHIMASEN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /32 /2021 () //
57	BLAPL/0002855/2021	GOLAKHA ROUT	JYOTIRMAYA SAHOO	BALUGAON P.S. /32 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002856/2021	PARBATI JENA	BICHITRA NARAYANA SATAPATHY	ERASAMA /238 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002857/2021	CHINKU @ CHINMAYA GHADEI	BICHITRA NARAYANA SATAPATHY	KUJANGA /217 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002858/2021	SK. ABDUL SAMMAD KHAN @ BOBBY	ARUN KUMAR BUDHIA	DHARMASALA /527 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0002859/2021	SITU @ SUBHARANJAN TRIPATHY	SATYABRATA PANDA	GAISILET /25 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002860/2021	BALIARSINGH @ B.S.SATYANARAYANA PATNAIK	MANANTI PRAKASH MOHANTY	MUNIGUDA /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002861/2021	MITU PATRA @ MITU	JYOTIRMAYA SAHOO	BANAPUR P.S. /28 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0002862/2021	SARIFUDDIN KHAN	JYOTIRMAYA SAHOO	NAYAGARH SADAR /39 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0002863/2021	SANTURAM @ SANTOSH PANDEY	BHABANI SHANKAR PARIDA	KOKSARA /252 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0002864/2021	ABHIMANYU PANDA	BHABANI SHANKAR PARIDA	BALASORE VIGILANCE /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0002865/2021	DUSASAN JENA	ACHYUTANANDA PATTANAIAK	BHANDARIPOKHARI /144 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	CMP/0000210/2021	KAILASH CHANDRA TANTY	DINESH KUMAR MOHANTY	//
		VS	VS	()

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69	CMP/0000211/2021	DAMAYANTI MOHANTA KAMAL KUMAR BEURA VS	DWARIKA PRASAD MOHANTY VS	// // 0
70	CMP/0000212/2021	MANORAMA BEURA @ ROUT KARUNAKAR PANDA VS	SOMANATH SATAPATHY VS	// // 0
71	CMP/0000213/2021	NITYANANDA PANDA SOUBHAGYA KUMAR CHAMPATY VS	SUVASHISH PATTANAIAK VS	// // 0
72	CMP/0000214/2021	JAY SAIKRISHNA BUILDCON (P) LTD., ARUN KUMAR GHADDEI VS	SANGRAMJIT PANDA VS	// // 0
73	CONTC/0002292/2021	RABINDRA KUMAR GHDEI A.CHINA RAO VS	ADV. VS	// // 0
74	CONTC/0002293/2021	PREM CHAND CHOUDHURY GANESWAR CHOUDHURY VS	ARUN KUMAR ACHARYA VS	// // 0
75	CONTC/0002294/2021	VIRBIKRAM YADAV,IAS GANESWAR HOTA VS	SAMARENDRA PATTANAYAK VS	// // 0
76	CONTC/0002295/2021	MONISHA BANERJEE,IAS ALOK KUMAR MISHRA VS	ADV. VS	// // 0
77	CONTC/0002296/2021	D.K.SINGH,IAS DINESH KUMAR AGARWAL VS	ASHIT KUMAR DASH VS	// // 0
78	CONTC/0002297/2021	PRAFULLA KUMAR SWAIN NIRMALA NAYAK @ SAMAL VS	S.P.SAHOO VS	// // 0
79	CONTC/0002298/2021	BIRANCHI NARAYAN MOHANTY JANAKI MAHAKUL VS	ADV. VS	// // 0
		S.S.MADKAR,IPS		//

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80	CONTC/0002299/2021	SUBASH CHANDRA PRADHAN VS ASHWINI MISHRA, IAS	ADV VS	// 0 //
81	CONTC/0002300/2021	BIJAY KUMAR BAL VS G.MATHI VATHRAN, IAS	ADV VS	// 0 //
82	CONTC/0002301/2021	SAKIL AHEMMED VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
83	CONTC/0002302/2021	PADUKA GOUD VS RAJENDRA KUMAR PATTNAIK	ADV VS	// 0 //
84	CONTC/0002303/2021	MOUSUMI RATH VS SAMARTH VERMA	ADV VS	// 0 //
85	CONTC/0002304/2021	KRUSHNA CHANDRA PALEI VS DR.KANWAR VISHAL SINGH	ADV. VS	// 0 //
86	CONTC/0002305/2021	MD.ANWAR VS ALOK KUMAR PATEL	ADV VS	// 0 //
87	CONTC/0002306/2021	MANORANJAN MALLICK VS PRADIPTA KUMAR MOHAPATRA, IAS	ADV VS	// 0 //
88	CONTC/0002307/2021	CHHABILA NAIK VS GUHA POONAM TAPAS KUMAR, IAS	ADV VS	// 0 //
89	CONTC/0002308/2021	SURENDRA KUMAR JENA VS G. MATHIVATHANON, IAS	ADV VS	// 0 //
90	CONTC/0002309/2021	ALAKA PRADHAN VS DIRECTOR SECONDARY EDUCATION, ORISSA	ADV VS	// 0 //
91	CONTC/0002310/2021	DAMBARUDHAR BALABANTH	ADV	//



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		VS	VS	0
92	CONTC/0002311/2021	ANUPAM SAHA RATNAKAR NAIK	ADV	//
		VS	VS	0
93	CONTC/0002312/2021	P.ANVESHA REDDY PRADEEP KUMAR SAHOO	ADV	//
		VS	VS	0
94	CONTC/0002313/2021	G. MATHI VATHAN SHYAM SUNDAR SASMAL	ADV	//
		VS	VS	0
95	CONTC/0002314/2021	G. MATHI VATHAN RABINARAYAN SETHY	ADV.	//
		VS	VS	0
96	CONTC/0002315/2021	JYOTI DAS,BDO DIPTIMAYEE DAS	BIJAYA KUMAR DASH	//
		VS	VS	0
97	CONTC/0002316/2021	PRADEEP KUMAR DASH,OAS(SAG) MANJULATA JENA	ADV	//
		VS	VS	0
98	CONTC/0002317/2021	PITAMBER SAMAL RAJKISHORE JENA	ADV	//
		VS	VS	0
99	CONTC/0002318/2021	SATYABRATA SAHU, IAS KAMALA KUMARI MISHRA	ADV	//
		VS	VS	0
100	CONTC/0002319/2021	BIJAY KUMAR DASH RAMA CHANDRA PATRA	ADV	//
		VS	VS	0
101	CONTC/0002320/2021	RANJAN CHOPRA, IAS MAHESWAR MALLIK	SIDHARTHA SWAIN	//
		VS	VS	0
102	CONTC/0002321/2021	DEBARAJ SETHI, BDO AUROBINDO PRADHAN	ADV.	//
		VS	VS	0

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103	CONTC/0002322/2021	SATYABRATA SAHOO,IAS SUNIL KUMAR PAL VS	ADV VS	// // ()
104	CONTC/0002323/2021	SATYABRATA SAHOO, IAS CHAKRADHAR MOHANTA VS	ADV. VS	// // ()
105	CONTC/0002324/2021	SATYABRATA SAHU,IAS GURU CHARAN SAHU VS	BIDYADHAR PRADHAN VS	// // ()
106	CONTC/0002325/2021	ARBITRATOR CUM COLLECTOR AND DIST. MAGISTRATE, DEOGARH MENAKA SINGH VS	ADV. VS	// // ()
107	CONTC/0002326/2021	ABHAY,IPS SAMBARU SAHU VS	BIDYADHAR PRADHAN VS	// // ()
108	CONTR/0000021/2021	ARBITRATOR CUM COLLECTOR AND DIST MAGISTRATE,DEOGARH NIHARIKA BEHERA VS	BIJAYA KUMAR PARIDA 2 VS	// // ()/
109	CRLA/0000180/2021	PRATEEK SINGH, DCP DHIRENDRA KUMAR KHANDELWAL VS	SIDHESWAR MOHANTY VS	// // ()
110	CRLA/0000181/2021	STATE OF ODISHA(E.O.W) KABITA BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// // ()
111	CRLA/0000182/2021	STATE OF ODISHA SARANGADHAR PRADHAN VS	SOURA CHANDRA MOHAPATRA VS	// // ()
112	CRLA/0000183/2021	STATE OF ODISHA(VIG.) PRAVAT @ PINKU SAHU VS	SANGRAMJIT PANDA VS	// // ()
113	CRLA/0000184/2021	STATE OF ODISHA BANGALI MALLICK VS	GOPINATH MISHRA VS	// // ()
		STATE OF ODISHA		//

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114	CRLMA/0000094/2021	REPUBLIC OF INDIA (CBI) VS BIKASH SWAIN	SARTHAK NAYAK VS	//0 () //
115	CRLMC/0000721/2021	SUSANT KUMAR NAYAK VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	NISCHINTAKOILI /10 /2016 () //
116	CRLMC/0000722/2021	GURPRIT @ PRIT SINGH VS STATE OF ORISSA	JUGALA KISHORE PANDA VS	ORKEL /142 /2020 () //
117	CRLMC/0000723/2021	MANOJ KUMAR PANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /484 /2019 () //
118	CRLMC/0000724/2021	MANOJ KUMAR PANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /485 /2019 () //
119	CRLMC/0000725/2021	PABITRA KUMAR SAHOO VS STATE OF ODISHA	M.R.MOHAPATRA VS	//0 () //
120	CRLMC/0000726/2021	PRAJARANJAN NAYAK @ KALIA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	RAJNAGAR /172 /2019 () //
121	CRLMC/0000727/2021	PAGALA @ PRAVAKAR SING VS STATE OF ODISHA	UDIT NARAYAN JENA VS	NILGIRI /349 /2020 () //
122	CRLMC/0000728/2021	MANOJ KUMAR JENA VS STATE OF ODISHA	UDIT NARAYAN JENA VS	KHANTAPADA /349 /2017 () //
123	CRLMC/0000729/2021	RAJU JAL VS STATE	BASUDEV MISHRA VS	PAPADAHANDI /138 /2017 () //
124	CRLMC/0000730/2021	DANGURU @ GOVINDA MOHANTY @ MUNA VS STATE OF ORISSA	MONESH CHANDRA JENA VS	TIHIDI /140 /2013 () //
125	CRLMC/0000731/2021	SWADESH KUMAR BISWAL	BIKRAM KESHARI RAJ	SUNABEDA /52 /2014

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000732/2021	ASHOK KUMAR PAL	RAJKISHORE SWAIN	BANARAPAL /60 /2019
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000733/2021	ARUN KUMAR PRUSTY	PRAVASH CH. JENA	BALASORE VIGILANCE /5 /2006
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
128	CRLMC/0000734/2021	SUVENDU MOHANTY @ SUBHENDU KUMAR MOHANTY	MOHANTY DASH	BARIPADA TOWN /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0000631/2021	PRAFULLA KUMAR DAS	JAGANNATH KAMILA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0000632/2021	NILADREE CHUHAN @ CHAUHAN	TUSHAR KANTA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/0000633/2021	BARSA DAS	PRADEEP KUMAR MOHAPATRA	/ /0
		VS	VS	()
		SUPERINTENDENT OF PILICE, KHURDA		//
132	CRLMP/0000634/2021	RABINDRA KUMAR SAHOO	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0000635/2021	ANIL KUMAR NAYAK	PRIYA RANJAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0000636/2021	DIBYA LOCHAN BEHERA	TRILOCHAN PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0000637/2021	LOCHAN PRADHAN	SURYA KANTA PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0000638/2021	SANJULATA BEHERA	NILA MADHAB PRAHARAJSANJULATA BEHERA	/ /0
		VS	VS	()

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137	CRLMP/0000639/2021	SUPERITENDENT OF POLICE ,MAYURBHANJ NIRUPAMA MALLICK VS STATE OF ODISHA	NIRANJN PANDA VS	// / /0 ()
138	CRLMP/0000640/2021	RAGHUPATEE ESTATE AND HOLDING PRIVATE LIMITED VS STATE OF ODISHA	SAMNIR KUMAR MISHRA VS	// / /0 ()
139	CRLMP/0000641/2021	SOUBHAGYA KUMAR CHAMPATY VS SASANKA SEKHAR ACHARYA	SUVASHISH PATTANAIAK VS	// / /0 ()
140	CRLMP/0000642/2021	CHITOR SINGH VS SUPERITENDENT POLICE ,BALASORE	BRAJA MOHAN SARANGI VS	// / /0 ()
141	CRLMP/0000643/2021	GHANSHYAM JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// / /0 ()
142	CRLMP/0000644/2021	MANAGOVIND MANNA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// / /0 ()
143	CRLREV/0000140/2021	UDDHAB SAHU VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	KOMNA PS /150 /2015 () //
144	CRLREV/0000141/2021	KANHU HARIJAN @ KANHU @ KRUPA HARIJAN VS STATE OF ODISHA	SNRYAKANTA DWIBEDI VS	PAPADAHANDI /52 /1996 () //
145	CRLREV/0000142/2021	DULASINGH MUNDA VS STATE OF ODISHA	RAJIV KU. MAHANTA VS	BAMBARI /50 /2016 () //
146	CRLREV/0000143/2021	DHANIA KULSIKA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// / /0 ()
147	CRLREV/0000144/2021	SASMITA BEHERA VS TAPASWINI BEHERA	AMIT PRASAD BOSE VS	// / /0 () //

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148	CRLREV/0000145/2021	SHANKARLAL AGARWALLA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KUCHINDA /39 /2002 0 //
149	MACA/0000149/2021	KRUSHNA CHANDRA SAMANTARAY VS DIVISIONAL MANAGER,THE ORIENTAL INSURANCE CO.LTD	K.C.NAYAK VS	// 0 //
150	MACA/0000150/2021	M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD VS SITA SING	ANUPAM DASH VS	// 0 //
151	MACA/0000151/2021	NANDU SOREN VS DHARMARAJ NAYAK	PRADEEP KUMAR PANDA VS	// 0 //
152	MACA/0000152/2021	DURGA PRASAD TUDU VS DHARMARAJ NAYAK	PRADEEP KUMAR PANDA VS	// 0 //
153	MATA/0000021/2021	DR.AJAY MOHAPATRA VS SOUMYA MOHANTY	BAISHNAB CHARAN DAS VS	// 0 //
154	RVWPET/0000079/2021	STATE BANK OF INDIA VS MOHTA TECHNOCRATS PRIVATE LIMITED	SUBRAT MISHRA VS	// 0 //
155	STREV/0000017/2021	M/S. KONARK COKES VS STATE OF ODISHA	DAMODAR PATI VS	// 0 //
156	TRP(C)/0000133/2021	BASUDEV PANDA VS PRIYAMBADA PANDA	SARADA PRASAD DASH VS	// 0 //
157	TRP(C)/0000134/2021	NIRUPAMA RAY VS PRAKASH KUMAR MARTHA	UMA CHARAN MISHRA VS	// 0 //
158	TRP(C)/0000135/2021	ARPITA DAS VS SUNIL KUMAR PATNAIK	SUVASHISH PATTANAIAK VS	// 0 //
159	TRP(C)/0000136/2021	SANTOSH KUMAR MOHANTY	GANESH PRASAD SAMAL	//

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		VS	VS	0
		SEEMA DAS		//
160	TRPCRL/0000033/2021	RATIKANTA DAKUA	SUSANTA KUMAR TRIPATHY	//0
		VS	VS	0
		SNIGDHARANI DAKUA @ NAIK		//
161	WA/0000307/2021	AJIT KU KHAKHA @ XAXA	ASHOK KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
162	WA/0000308/2021	AJAY JADAV	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RESERVE BANK OF INDIA		//
163	WA/0000309/2021	STATE OF ODISHA	ADDL. GOVT. ADV.	//
		VS	VS	0
		ANJALI MAHARANA		//
164	WA/0000310/2021	STATE OF ODISHA	ADDL. GOVT. ADV.	//
		VS	VS	0
		NAGEN SANKAR PANDA		//
165	WA/0000311/2021	STATE OF ODISHA	A.G.A	//
		VS	VS	0
		GOPAL KRISHNA BAGARTY		//
166	WA/0000312/2021	STATE OF ODISHA	A.G.A	//
		VS	VS	0
		SOMANATH MAHAPATRA		//
167	WA/0000313/2021	SURENDRANATH @ SURENDRA NATH SAHOO	KARANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0012847/2021	GAON SATHI (MATE) SANGHA MILITA KRIYANTRUST	TRUSTEES COMMITTEE	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0012848/2021	GAON SATHI (MATE) SANGHA MILITA KRIYANTRUST	TRUSTEES COMMITTEE	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0012849/2021	SK. SAKHAWAT ALLI	KUNAL KUMAR SWAIN	//
		VS	VS	0

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171	WP(C)/0012850/2021	STATE OF ODISHA RASMITA BEHERA VS	KAUSHIK SWAIN VS	// // 0
172	WP(C)/0012851/2021	STATE OF ODISHA DEEPAK KUMAR BHOI VS	KAUSHIK SWAIN VS	// // 0
173	WP(C)/0012852/2021	STATE OF ODISHA PREETIMAYEE BADAJENA VS	KAUSHIK SWAIN VS	// // 0
174	WP(C)/0012853/2021	STATE OF ODISHA SIDHARTHA SANKAR DAS VS	KAUSHIK SWAIN VS	// // 0
175	WP(C)/0012854/2021	STATE OF ODISHA NILU CHARAN MALLICK VS	KAUSHIK SWAIN VS	// // 0
176	WP(C)/0012855/2021	STATE OF ODISHA GANESH MURMU VS	KAUSHIK SWAIN VS	// // 0
177	WP(C)/0012856/2021	STATE OF ODISHA BINODINI NISHANK VS	KAUSHIK SWAIN VS	// // 0
178	WP(C)/0012857/2021	STATE OF ODISHA BANISHREE DALAI VS	KAUSHIK SWAIN VS	// // 0
179	WP(C)/0012858/2021	STATE OF ODISHA KRUTIBAS BEHERA VS	KAUSHIK SWAIN VS	// // 0
180	WP(C)/0012859/2021	STATE OF ODISHA SANJAY KUMAR SAHOO VS	KAUSHIK SWAIN VS	// // 0
181	WP(C)/0012860/2021	STATE OF ODISHA UPENDRA KUMAR SAHOO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //



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182	WP(C)/0012861/2021	DEBASMITA MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
183	WP(C)/0012862/2021	SUCHITA LAKRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
184	WP(C)/0012863/2021	SANTOSH KUMAR RAJAGURU MAHAPATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
185	WP(C)/0012864/2021	SUBHALAXMI RAY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
186	WP(C)/0012865/2021	SANJAYA KUMAR DAS VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
187	WP(C)/0012866/2021	PUNA SETHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
188	WP(C)/0012867/2021	SISIR KUMAR SENAPATI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
189	WP(C)/0012868/2021	SANJAY KUMAR JAGADEB VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
190	WP(C)/0012869/2021	SAROJ KUMAR BARAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
191	WP(C)/0012870/2021	LILIMA KUJUR VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
192	WP(C)/0012871/2021	MADAN SETHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
193	WP(C)/0012872/2021	BIBHUTI BHUSAN SETHI	KAUSHIK SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0012873/2021	PRADOSH KUMAR BEHERA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0012874/2021	SANTOSH KUMAR CHHUALSINGH	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0012875/2021	SUBASH CHANDRA DEHURY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0012876/2021	PRAMOD KUMAR SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0012877/2021	RABINDRA KUMAR MALLIK	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0012878/2021	PRADIP KUMAR BHOI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0012879/2021	LOKANATH BAGHSINGH	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0012880/2021	ANUPAMA PARANGA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0012881/2021	BIRAM HEMBRAM	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0012882/2021	SMITA RANI ACHARYA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0012883/2021	PRAKASH KUMAR BEHERA	KAUSHIK SWAIN	//
		VS	VS	0

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205	WP(C)/0012884/2021	STATE OF ODISHA PABITRA KUMAR HOTA VS	KAUSHIK SWAIN VS	// // 0
206	WP(C)/0012885/2021	STATE OF ODISHA NATHURAM KARJEE VS	JYOTI RANJAN KHUNTIA VS	// // 0
207	WP(C)/0012886/2021	STATE OF ODISHA JENAMANI SANJIB KUMAR VS	KAUSHIK SWAIN VS	// // 0
208	WP(C)/0012887/2021	STATE OF ODISHA CHANDRA SEKHARA BEHERA VS	KAUSHIK SWAIN VS	// // 0
209	WP(C)/0012888/2021	STATE OF ODISHA BAIDHARA PRADHAN VS	JYOTI RANJAN KHUNTIA VS	// // 0
210	WP(C)/0012889/2021	STATE OF ODISHA SIBARAM PANI VS	KAUSHIK SWAIN VS	// // 0
211	WP(C)/0012890/2021	STATE OF ODISHA MAMATA MALIK VS	KAUSHIK SWAIN VS	// // 0
212	WP(C)/0012891/2021	STATE OF ODISHA PRAFULLA DALAI VS	JYOTI RANJAN KHUNTIA VS	// // 0
213	WP(C)/0012892/2021	STATE OF ODISHA SANJAYA KUMAR BEHERA VS	KAUSHIK SWAIN VS	// // 0
214	WP(C)/0012893/2021	STATE OF ODISHA AKASH KUMAR HEMBRAM VS	KAUSHIK SWAIN VS	// // 0
215	WP(C)/0012894/2021	STATE OF ODISHA PANKAJINI SAHOO VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	// // 0 //

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216	WP(C)/0012895/2021	CHITTARANJAN MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
217	WP(C)/0012896/2021	BIBHUTI KUMAR PANDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
218	WP(C)/0012897/2021	JANAKI PANDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
219	WP(C)/0012898/2021	MANASI BARAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
220	WP(C)/0012899/2021	SAROJINI MISHRA VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	// 0 //
221	WP(C)/0012900/2021	DIBAKAR SAHOO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
222	WP(C)/0012901/2021	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
223	WP(C)/0012902/2021	SANDHYA RANI LENKA VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	// 0 //
224	WP(C)/0012903/2021	SAYED RAZAULLAH VS STATE OF ODISHA	ANISH MOHANTY VS	// 0 //
225	WP(C)/0012904/2021	SWARAJYA KESHARI SINGH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
226	WP(C)/0012905/2021	NIRUPAMA PRADHAN VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	// 0 //
227	WP(C)/0012906/2021	SATYAPIRA BARIK	KAUSHIK SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0012907/2021	MAMATA MOHAPATRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0012908/2021	REBATI ROUT	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0012909/2021	M/S. KHIRODINI INFRASTRUCTURE	PRANAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0012910/2021	BASANTI SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0012911/2021	BIKRAM KESHARI PATEL	UMA CHARAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
233	WP(C)/0012912/2021	NISHA K.S @ NISHA KUNNATH SUKUMAR	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0012913/2021	ALOK KUMAR NAYAK	SAMBIT MOHANTY	//
		VS	VS	0
		THE COLLECTOR, JAGATSINGHPUR		//
235	WP(C)/0012914/2021	SIBA NARAYAN LENKA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0012915/2021	PURNA CHANDRA BISWAL	SAMBIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0012916/2021	RATNAMANJARI BEHERA	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0012917/2021	MATHAI SINGH	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0

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239	WP(C)/0012918/2021	STATE OF ODISHA PRATAP KUMAR SAHOO VS THE COLLECTOR, JAGATSINGHPUR	SAMBIT MOHANTY VS	// // 0 //
240	WP(C)/0012919/2021	DIBAKAR SAHU VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
241	WP(C)/0012920/2021	PRAKASH KUMAR CHHATOI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
242	WP(C)/0012921/2021	SUSHANTA KUMAR MAJHI@ SUSANTA KUMAR MAJHI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
243	WP(C)/0012922/2021	DASARATHI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
244	WP(C)/0012923/2021	ARCHANA PASHA@ PASA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
245	WP(C)/0012924/2021	HARIMOHAN MURMU VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
246	WP(C)/0012925/2021	PRADIP KUMAR SAHOO VS THE COLLECTOR, JAGATSINGHPUR	SAMBIT MOHANTY VS	// 0 //
247	WP(C)/0012926/2021	DEEPANJALI MEHER VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
248	WP(C)/0012927/2021	SUDAM KUMAR SETHI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
249	WP(C)/0012928/2021	ABINASINI MATTAGAJ VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //

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250	WP(C)/0012929/2021	DR. PUSAPA RANJAN MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
251	WP(C)/0012930/2021	KARUNAKARA ROUSTRAY VS THE COLLECTOR, JAGATSINGHPUR	SAMBIT MOHANTY VS	// 0 //
252	WP(C)/0012931/2021	USHARANI SATPATHY VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
253	WP(C)/0012932/2021	AMITARANI SAHOO VS THE COLLECTOR, JAGATSINGHPUR	SAMBIT MOHANTY VS	// 0 //
254	WP(C)/0012933/2021	LAXMIDHAR SETHI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
255	WP(C)/0012934/2021	KANCHANA SAHOO VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
256	WP(C)/0012935/2021	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
257	WP(C)/0012936/2021	SUDHARANI BHUDALKA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
258	WP(C)/0012937/2021	AMBIKA PATRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
259	WP(C)/0012938/2021	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
260	WP(C)/0012939/2021	NARENDRANATH BINDHANI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
261	WP(C)/0012940/2021	DILLIP KUMAR BEHERA	BHABANI SHANKAR RAYAGURU	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0012941/2021	PRADEEP KUMAR MOHAPATRA	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0012942/2021	SRIDHAR MAJHI	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0012943/2021	HRUDANANDA SAHOO	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0012944/2021	PANCHANAN SENAPATI	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0012945/2021	SRINATH BINDHANI	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0012946/2021	MOHANDASH MALLICK	AJIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0012947/2021	PRAVATI NAYAK	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0012948/2021	SHANTILATA BEHERA	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0012949/2021	SARASWATI TRIPATHY	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0012950/2021	BIPIN BIHARI MOHANTY	NIROD KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0012951/2021	JATINDRA NATH DAS	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0



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273	WP(C)/0012952/2021	STATE OF ODISHA ANJALI SAHOO VS	JYOTIRMAY GUPTA VS	// // 0
274	WP(C)/0012953/2021	STATE OF ODISHA MITRABHANU SAHU VS	S.PATTANAIAK VS	// // 0
275	WP(C)/0012954/2021	STATE OF ODISHA JUDHISTIRA OJHA VS	NIROD KUMAR SAHU VS	// // 0
276	WP(C)/0012955/2021	STATE OF ODISHA GEETA BAL VS	JYOTIRMAY GUPTA VS	// // 0
277	WP(C)/0012956/2021	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	AUROBINDA SAHOO VS	// // 0
278	WP(C)/0012957/2021	STATE OF ODISHA HARAMOHAN MOHANTY VS	AUROBINDA SAHOO VS	// // 0
279	WP(C)/0012958/2021	STATE OF ODISHA ANITA SAMANTARAY VS	JYOTIRMAY GUPTA VS	// // 0
280	WP(C)/0012959/2021	STATE OF ODISHA JAGADANANDA DHAL VS	K.K.SWAIN VS	// // 0
281	WP(C)/0012960/2021	STATE OF ODISHA SADASIBA NAIK VS	AUROBINDA SAHOO VS	// // 0
282	WP(C)/0012961/2021	STATE OF ODISHA MIRABAI PRADHAN VS	K.K.SWAIN VS	// // 0
283	WP(C)/0012962/2021	STATE OF ODISHA RINKU NAYAK VS GOVT. OF ODISHA	J.N.JENA VS	// // 0 //

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284	WP(C)/0012963/2021	DURGESHNANDINI MOHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
285	WP(C)/0012964/2021	SIDHARTH KUMAR GOUDA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// 0 //
286	WP(C)/0012965/2021	DEBENDRANATH SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
287	WP(C)/0012966/2021	ARABINDA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
288	WP(C)/0012967/2021	GEETA BAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
289	WP(C)/0012968/2021	BIBEKANANDA DAS VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
290	WP(C)/0012969/2021	DAMAYANTI SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
291	WP(C)/0012970/2021	AMARJIT BAG VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
292	WP(C)/0012971/2021	ARUP KUMAR HALDAR VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
293	WP(C)/0012972/2021	DR. RATNAKAR PARIDA VS STATE OF ODISHA	BIKIRAM KESHARI MOHANTY VS	// 0 //
294	WP(C)/0012973/2021	BALAKRUSHNA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0012974/2021	BABITA AGARWAL	SUMAN MODI	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0012975/2021	SURAT KAUDI	S.C.MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0012976/2021	MATHURA KAUDI	S.C.MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0012977/2021	BIRANCHI NARAYAN MOHANTY	UMA CHARAN MISHRA	//
		VS	VS	0
		CHAIRMAN, ROGI KALYAN SAMITI		//
299	WP(C)/0012978/2021	DIBYA KUMAR PADHAN	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0012979/2021	SUPRASANNA KUMAR MALLICK	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0012980/2021	MINATI KUMARI MOHAPATRA	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		COMMNR. CUM SECY., LITERATURE AND CULTURE DEPT.		//
302	WP(C)/0012981/2021	USHA BODA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		MCL, BURLA		//
303	WP(C)/0012982/2021	ANITA SAMANTARAY	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0012983/2021	BRAJABANDHU MALLICK	AJIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0012984/2021	PRADIP KUMAR BHANJA	SURYAKANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0012985/2021	DASARATHI MOHAPATRA	SAROJ KUMAR PADHI	//
		VS	VS	0

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307	WP(C)/0012986/2021	STATE OF ODISHA RAJKISHOR BIBHAR VS	AJIT KUMAR MOHANTY VS	// // 0
308	WP(C)/0012987/2021	STATE OF ODISHA MD. EHTISAMUDDIN VS	ABINASH ROUTRAY VS	// // 0
309	WP(C)/0012988/2021	STATE OF ODISHA SADANANDA NAYAK VS	SATYAJIT BEHERA VS	// // 0
310	WP(C)/0012989/2021	STATE OF ODISHA BADANA MALLICK VS	AJIT KUMAR MOHANTY VS	// // 0
311	WP(C)/0012990/2021	STATE OF ODISHA RABINDRA NAG VS	JIBANANANDA MOHANTY VS	// // 0
312	WP(C)/0012991/2021	STATE OF ODISHA RAMAKRUSHNA PRADHAN VS	AJIT KUMAR MOHANTY VS	// // 0
313	WP(C)/0012992/2021	STATE OF ODISHA PRANABANDHU ROUT VS	SAHASRA JYOTI NANDA VS	// // 0
314	WP(C)/0012993/2021	STATE OF ODISHA KAMERA MALLICK VS	AJIT KUMAR MOHANTY VS	// // 0
315	WP(C)/0012994/2021	STATE OF ODISHA C.V.SAINATH VS	DEBA RANJAN MAHAPATRA VS	// // 0
316	WP(C)/0012995/2021	STATE OF ODISHA PRADEEP KUMAR MALLICK VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
317	WP(C)/0012996/2021	STATE OF ODISHA SK.JAMA LUDDIN VS STATE OF ODISHA	MAMATA MISHRA VS	// // 0 //

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318	WP(C)/0012997/2021	DR.ARKA MUKHOPADHYAY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
319	WP(C)/0012998/2021	GHASI HANTAL VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
320	WP(C)/0012999/2021	SANJAY PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
321	WP(C)/0013000/2021	MINATI JENA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
322	WP(C)/0013001/2021	SURENDRA PANIGRAHI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
323	WP(C)/0013002/2021	M/S SINGHAL TILES AND MARBLE HOUSE VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
324	WP(C)/0013003/2021	AKRURA DANDASENA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
325	WP(C)/0013004/2021	NURJAN BIBI VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
326	WP(C)/0013005/2021	SURENDRA ROUT VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
327	WP(C)/0013006/2021	SHEKH DAYAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0013007/2021	ABHAY TIWARI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
329	WP(C)/0013008/2021	DINABANDHU SAHU	K.K.SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0013009/2021	KISHORE CHANDRA SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0013010/2021	LUCY GRACE TETE	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0013011/2021	DEVI PRASAD PADHI	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0013012/2021	M/S. OOMKAR TECHNICAL SERVICES (P) LTDSUKANTA KUMAR DALAI		//
		VS	VS	0
		M/S. NESCO UTILITY		//
334	WP(C)/0013013/2021	MADHABANANDA NAYAK	KRUSHNA CHANDRA RATH	//
		VS	VS	0
		THE GOVT OF ODISHA		//
335	WP(C)/0013014/2021	PRATIMA SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0013015/2021	ABHAY TIWARI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0013016/2021	SUSHANTA KABI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0013017/2021	VARIAL KUMAR RAWLANI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0013018/2021	LAXMIKANTA MOHANTY	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
		THE COLLECTOR, KENDRAPARA		//
340	WP(C)/0013019/2021	SAHADEV MOHAPATRA	KRUSHNA CHANDRA RATH	//
		VS	VS	0

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341	WP(C)/0013020/2021	THE GOVT. OF ODISHA BIJAY KUMAR BIHARI VS	KRUSHNA CHANDRA RATH VS	// // 0
342	WP(C)/0013021/2021	THE GOVT. OF ODISHA PABITRA KISHAN VS	KRUSHNA CHANDRA RATH VS	// // 0
343	WP(C)/0013022/2021	THE GOVT. OF ODISHA PRAMOD CHANDRA NAYAK VS	NEPOLEON SAHANI VS	// // 0
344	WP(C)/0013023/2021	STATE OF ODISHA BASANTILATA NAYAK VS	ULLASH CHANDRA MOHANTY VS	// // 0
345	WP(C)/0013024/2021	COMMNR. CUM SECY., S AND ME DEPT. NIBEDITA RAY VS	SABYASACHI MISHRA VS	// // 0
346	WP(C)/0013025/2021	STATE OF ODISHA SAMEER CHHOTORAY VS	ASOK MOHANTY VS	// // 0
347	WP(C)/0013026/2021	STATE OF ODISHA JAYANTA KUMAR MOHANTA VS	NIRANJAN NAYAK VS	// // 0
348	WP(C)/0013027/2021	STATE OF ODISHA NIRANJAN SWAIN VS	SABYASACHI MISHRA VS	// // 0
349	WP(C)/0013028/2021	STATE OF ODISHA DEBAKI BEHERA VS	BAIDHAR SAHOO VS	// // 0
350	WP(C)/0013029/2021	STATE OF ODISHA ARUNA KUMAR SAHOO VS	ARUN KUMAR PATRA VS	// // 0
351	WP(C)/0013030/2021	STATE OF ODISHA SHYAM SUNDAR ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	// // 0 //

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352	WP(C)/0013031/2021	RAMESH CHANDRA PATI VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
353	WP(C)/0013032/2021	GITANJALI MISHRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
354	WP(C)/0013033/2021	PRADIP KUMAR MUKHI VS THE COMMNR. CUM SECY., DEPT. OF S AND ME,	SAMARENDRA PATTANAIAK VS	// 0 //
355	WP(C)/0013034/2021	M/S POLLUTECH ENGINEERING VS STATE OF ODISHA	DEEPANKAR VARADWAJ VS	// 0 //
356	WP(C)/0013035/2021	LAXMIDHAR PATTNAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
357	WP(C)/0013036/2021	GANESH SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
358	WP(C)/0013037/2021	MUCK CLEANING WORKERS DEVELOPMENT SOCIETY VS PARADEEP PORT TRUST	SRINIVAS KUMAR JENA VS	// 0 //
359	WP(C)/0013038/2021	SMT.ROSALINE VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
360	WP(C)/0013039/2021	MANAS KUMAR MALLICK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
361	WP(C)/0013040/2021	MANJULATA PANIGRAHI VS COMMNR., LR AND S, BOARD OF REVENUE, ODISHA	MIHIR KUMAR DASH VS	// 0 //
362	WP(C)/0013041/2021	BIRANCHI KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
363	WP(C)/0013042/2021	PRANITA SWAIN	PARASURAM DAS	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0013043/2021	PRASHANNA KUMAR SAHU	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0013044/2021	DUKHABANDHU ORAM	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0013045/2021	ANAMA MANGARAJ	ANKITA MUKHERJI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0013046/2021	DURGA CHARAN PRUSTY	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	0
		CHIEF ZONAL MANAGER, UCO BANK OF INDIA,BBSR		//
368	WP(C)/0013047/2021	KHIROD CHANDRA THAPA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0013048/2021	GHANA SHYAM SAHU	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0013049/2021	TANMAYA CHAND	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0013050/2021	MASTER NARAYAN	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0013051/2021	SWARUP DASH	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0013052/2021	JITENDRA SWAIN	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0013053/2021	GIRIDHARI SAHOO	GYANA RANJAN SETHI	//
		VS	VS	0

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375	WP(C)/0013054/2021	STATE OF ODISHA SOUMYASHREE PRADHAN VS	DURGESH NARAYAN RATH VS	// // 0
376	WP(C)/0013055/2021	STATE OF ODISHA LOKANATH MISHRA VS	SAPAN KUMAR PAL VS	// // 0
377	WP(C)/0013056/2021	UNION OF INDIA RADHIKA RANJAN DASH VS	SABYASACHI MISHRA VS	// // 0
378	WP(C)/0013057/2021	STATE OF ODISHA BISHNU MOHAN PRADHAN VS	LALITENDU BHUYAN VS	// // 0
379	WP(C)/0013058/2021	STATE OF ODISHA BIJAN KUMAR MOHANTY VS	BIDYALOK MOHAPATRA VS	// // 0
380	WP(C)/0013059/2021	STATE OF ODISHA BINAPANI SATPATHY VS	SABYASACHI MISHRA VS	// // 0
381	WP(C)/0013060/2021	STATE OF ODISHA PRAHALLAD PATI VS	HARA PRASAD RATH VS	// // 0
382	WP(C)/0013061/2021	STATE OF ODISHA PARAMANANDA PATRA VS	SABYASACHI MISHRA VS	// // 0
383	WP(C)/0013062/2021	STATE OF ODISHA SRIKANTA CHANDRA SUNDAR RAY VS	SAILABALA JENA VS	// // 0
384	WP(C)/0013063/2021	UNION OF INDIA RAMAKANTA KHANDUAL VS	SABYASACHI MISHRA VS	// // 0
385	WP(C)/0013064/2021	STATE OF ODISHA PRADEEP KUMAR MOHARANA VS BIJAYALAXMI SAMAL	T.PANIGRAHI VS	// // 0 //

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386	WP(C)/0013065/2021	BISWAJYOTI BEHERA VS SECY. ODISHA LEGISLATIVE ASSEMBLY, BBSR	K.P.MISHRA VS	// 0 //
387	WP(C)/0013066/2021	DILLIP KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
388	WP(C)/0013067/2021	PARASURAMA ROUT VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// 0 //
389	WP(C)/0013068/2021	HALADHAR SENAPATI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
390	WP(C)/0013069/2021	SATYAJIT PRIYADARSHI VS THE CHAIRMAN, CHSE, ODISHA	T.PANIGRAHI VS	// 0 //
391	WP(C)/0013070/2021	SATYA NARAYAN SABAT VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
392	WP(C)/0013071/2021	RABINDRANATH KARA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 0 //
393	WP(C)/0013072/2021	BIREN SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
394	WP(C)/0013073/2021	M/S BHOLA INFRATECH PVT. LTD. VS CBIC	KANANBALA ROY CHOUDHURY VS	// 0 //
395	WP(C)/0013074/2021	VARDHAMAN CHEMICALS INDUSTRIES VS UNION OF INDIA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
396	WP(C)/0013075/2021	APARNA MAHAKUD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
397	WP(C)/0013076/2021	RAM CHANDRA SENAPATI	AMLAN SHAKTI PAUL	//

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		VS	VS	0
398	WP(C)/0013077/2021	COLLECTOR CUM AO, KHURDA PROF.PRASANTA KUMAR NAYAK	SWARUP KUMAR PATNAIK	//
		VS	VS	0
399	WP(C)/0013078/2021	STATE OF ODISHA RAJ KUMAR YADAV	SUSIL KUMAR MOHAPATRA	//
		VS	VS	0
400	WP(C)/0013079/2021	STATE OF ODISHA PRAHALLAD DEHURY	SHASHIBHUSAN BISWAL	//
		VS	VS	0
401	WP(C)/0013080/2021	STATE OF ODISHA BALMUKUNDA PADHAN	SHASHIBHUSAN BISWAL	//
		VS	VS	0
402	WP(C)/0013081/2021	STATE OF ODISHA SUKANTA MUDULI	SUBRAT SATPATHY	//
		VS	VS	0
403	WP(C)/0013082/2021	STATE OF ODISHA KRISHNARANI BEHERA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
404	WP(C)/0013083/2021	STATE OF ODISHA TUSAR RANJAN SATPATHY	SUBRAT SATPATHY	//
		VS	VS	0
405	WP(C)/0013084/2021	STATE OF ODISHA LAXMI NARAYAN CHAMPATI	SUBRAT SATPATHY	//
		VS	VS	0
406	WP(C)/0013085/2021	STATE OF ODISHA BINAYA KUMAR SAHU	SAMARENDRA PATTANAIAK	//
		VS	VS	0
407	WP(C)/0013086/2021	STATE OF ODISHA BIPRA CHARAN BISOI	P.C.CHHINCHANI	//
		VS	VS	0
408	WP(C)/0013087/2021	STATE OF ODISHA PREETI SMARANIKA KHURA	BIKRAM CHANDRA GHADEI	//
		VS	VS	0

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409	WP(C)/0013088/2021	STATE OF ODISHA JAYANTI PRADHAN VS	UDIT RANJAN JENA VS	// // 0
410	WP(C)/0013089/2021	COLLECTOR AND DISTRICT MAGISTRATE, BALASORE LAXMAN GOCHHAYAT VS	SAMARENDRA PATTANAIK VS	// // 0
411	WP(C)/0013090/2021	STATE OF ODISHA MAMI AMANTA VS	SAMARENDRA PATTNAIK VS	// // 0
412	WP(C)/0013091/2021	STATE OF ODISHA SAROJ KUMAR PATRA VS	SATYABADI MANTRY VS	// // 0
413	WP(C)/0013092/2021	TAHASILDAR, DEOGARH PRAHALLAD SWAIN VS	SATYABRATA DAS VS	// // 0
414	WP(C)/0013093/2021	ODISHA STATE DISASTER MANAGEMENT AUTHORITY ANUSUYA BEHERA VS	BIJAYA KUMAR PARIDA 2 VS	// // 0
415	WP(C)/0013094/2021	CEO, CESU CHINTAMANI DAS VS	SIDHARTHA SWAIN VS	// // 0
416	WP(C)/0013095/2021	STATE OF ODISHA LALITENDU MANSINGH VS	SIDHARTHA SWAIN VS	// // 0
417	WP(C)/0013096/2021	STATE OF ODISHA GOPAL KRUSHAN PANY VS	SAMARENDRA PATTNAIK VS	// // 0
418	WP(C)/0013097/2021	STATE OF ODISHA SUDHIR KUMAR MOHARANA VS	SIDHARTHA SWAIN VS	// // 0
419	WP(C)/0013098/2021	STATE OF ODISHA MOHANA JENA VS	JAJATI KESHARI KHUNTIA VS	// // 0
		STATE OF ODISHA		//

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420	WP(C)/0013099/2021	PABITRA MOHAN DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
421	WP(C)/0013100/2021	AKSHAYA KUMAR DAS VS STATE OF ODISHA	AKASH BHUYAN VS	// 0 //
422	WP(C)/0013101/2021	SUBAS CHANDRA NAYAK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
423	WP(C)/0013102/2021	ANNAPURNA JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
424	WP(C)/0013103/2021	BRAHMANANDA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
425	WP(C)/0013104/2021	JAYANTA KUMAR PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
426	WP(C)/0013105/2021	AJAYA KUMAR SATHUA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
427	WP(C)/0013106/2021	ADHUNIK METALIKS LTD. VS STATE OF ODISHA	SASWAT K. ACHARYA VS	// 0 //
428	WP(C)/0013107/2021	RENGALI DAM PROJECT INDUSTRIAL TRAINING INSTITUTE, Bhubaneswar. VS REGIONAL P.F. COMMISSIONER	ANUSHTANTIA, Bhubaneswar. VS	// 0 //
429	WP(C)/0013108/2021	ADHUNIK METALIKS LTD. VS STATE OF ODISHA	SASWAT K. ACHARYA VS	// 0 //
430	WP(C)/0013109/2021	ADHUNIK METALIKS LTD. VS STATE OF ODISHA	SASWAT K. ACHARYA VS	// 0 //
431	WPCRL/0000048/2021	PRAMOD KUMAR MOHANTY	BHARAT JALLI	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0004381/2021	ANANDA DAS @ ANANDA PRASAD DAS	SAMVIT MOHANTY	BALIKUDA /101 /2021
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0004382/2021	DIPTIRANI NANDI	PRAVASH CHANDRA JENA	JALESWAR /285 /2019
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0004383/2021	MD. JAHANGIR SHEIKH @ MD. JAHANGIR	AMULYA RATNA PANDA	BARBIL /45 /2021
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0004384/2021	TRILOCHAN MOHANTY	MANOJ KUMAR BALASAMANTA	ASTARANGA /49 /2021
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0004385/2021	SAROJ KUMAR GRAHACHARYA	AMULYA RATNA PANDA	TIHIDI /144 /2021
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0004386/2021	SUMANTA KUMAR PANDA	BISWARANJAN DALAI	BARI /59 /2021
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0004387/2021	BASANTA KUMAR BEHERA	SANTOSH KUMAR MAHANTY	CHATRAPUR /142 /2021
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0004388/2021	MANOJ MOHANTY	BISWARANJAN DALAI	ERASAMA /79 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0004389/2021	RABI PRADHAN@ RABINDRA PAHAN	SANTOSH KUMAR MAHANTY	KODALA /7 /2017
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0004390/2021	SURJYAKANTA DALAI @ SURYA NARAYAN DALAI	SANTOSH KUMAR MAHANTY	KABISURYANAGAR (KODALA) /75 /2021
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0004391/2021	KALU CHARAN MOHARANA	BIBHU PRASAD MOHANTY	PIPLI /132 /2021
		VS	VS	()

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443	ABLAPL/0004392/2021	STATE OF ODISHA S.K RAJAI MURTAJA VS	ASWINI KUMAR SAHOO VS	// TIRTOL /126 /2021 ()
444	ABLAPL/0004393/2021	STATE OF ODISHA RAJ KUMAR BEHERA VS	SATYABRATA MOHANTY VS	// JEYPORE TOWN /219 /2020 ()
445	ABLAPL/0004394/2021	STATE OF ODISHA TANMAY DAS VS	UNMESH CHANDRA JENA VS	// BHADRAK TOWN /134 /2017 ()
446	ABLAPL/0004395/2021	STATE OF ODISHA NARESH NATH VS	ARUN KUMAR DAS (1) VS	// THELKOLOI PS /148 /2019 ()
447	ABLAPL/0004396/2021	STATE OF ODISHA RAMA @ RAMACHANDRA BARIK VS	ARUN KUMAR DAS (1) VS	// BALIMI /45 /2021 ()
448	ABLAPL/0004397/2021	STATE OF ODISHA LITU @ BISWAJIT NAYAK VS	AJIT KUMAR MOHANTY VS	// KHURDA P.S. /431 /2020 ()
449	ABLAPL/0004398/2021	STATE OF ODISHA DAMBARU MAHAKUR VS	JAYADEBA BEHERA VS	// BOLANGIR SADAR /93 /2021 ()
450	ABLAPL/0004399/2021	STATE OF ODISHA PRASANTA KUMAR SING VS	UDIT RANJAN JENA VS	// NILGIRI /349 /2020 ()
451	ABLAPL/0004400/2021	STATE OF ODISHA SUKANTA NAYAK VS	DEBASNAN DAS VS	// ERASAMA /39 /2021 ()
452	ABLAPL/0004401/2021	STATE OF ODISHA PRAVAT KUMAR SINGH VS	SAROJ KUMAR PADHI VS	// PIPLI /147 /2021 ()
453	ABLAPL/0004402/2021	STATE OF ODISHA JAGANNATH DAS VS STATE OF ODISHA	SMRUTI RANJAN PATI VS	// NAUGAON /18 /2021 () //



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454	ABLAPL/0004403/2021	BIJAYA KUMAR TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LOISINGHA(BOLANGIR) /72 /2021 () //
455	ABLAPL/0004404/2021	SHIBA @ SIBA SANKAR DAS VS STATE OF ODISHA	SMRUTI RANJAN PATI VS	SAHADEV KHUNTA /91 /2021 () //
456	ABLAPL/0004405/2021	MINATI BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	KHANTAPADA /64 /2021 () //
457	ABLAPL/0004406/2021	TRINATH DEHURY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	PURUNAKOTE /36 /2021 () //
458	ABLAPL/0004407/2021	MAHESH KUMAR SAHU VS STATE OF ODISHA	PARTHA MUKHERJI VS	BARIPADA TOWN /289 /2021 () //
459	ABLAPL/0004408/2021	MURLIDHAR JENA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	BALIPATNA /29 /2021 () //
460	ABLAPL/0004409/2021	JOGENDRA BEHERA VS STATE OF ODISHA	PRAVAT KUMAR BEHERA VS	KAKATAPUR /90 /2021 () //
461	ABLAPL/0004410/2021	SANTOSH KUMAR TRIPATHY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE TOWN /69 /2021 () //
462	ABLAPL/0004411/2021	TIKA NATH @ TIKIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JATNI P.S. /139 /2021 () //
463	ABLAPL/0004412/2021	HALU SENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /242 /2017 () //
464	ABLAPL/0004413/2021	MD. SARFUDDIN VS STATE OF ODISHA	UDIT RANJAN JENA VS	MAHILA P.S.(BBSR) /22 /2021 () //
465	ABLAPL/0004414/2021	DINESH KUMAR @ DINESH GUPTA	AMIT KUMAR NATH	ROURKELA GRPS. /181 /2019

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		VS	VS	()
466	ABLAPL/0004415/2021	STATE OF ODISHA PITABASA ROUT	BHAGABAT PRASAD RATH	// PATNA /134 /2020
		VS	VS	()
467	ABLAPL/0004416/2021	STATE OF ODISHA MADHUSMITA DASH	SADASIVA PATRA	// BANGRIPOSI /50 /2021
		VS	VS	()
468	ABLAPL/0004417/2021	STATE OF ODISHA ASHISH KUMAR SETHY	SIDDHARTH GOUTAM DAS	// KEONJHAR TOWN /142 /2021
		VS	VS	()
469	ABLAPL/0004418/2021	STATE OF ODISHA DEBENDRA KUMAR PARIDA @ LALA	DEBASIS MISHRA	// BADACHANA /117 /2021
		VS	VS	()
470	ABLAPL/0004419/2021	STATE OF ODISHA DIBA NAIK @ DIBYA LOCHAN NAYAK	BISWAJIT RANJAN TRIPATHY	// NAKTIDEUL /10 /2016
		VS	VS	()
471	ABLAPL/0004420/2021	STATE OF ODISHA BAPI @ UMAKANTA PRADHAN	AMIT KUMAR NATH	// ANGUL TOWN /151 /2021
		VS	VS	()
472	ABLAPL/0004421/2021	STATE OF ODISHA BICKEY BANGARI	NEPOLEON SAHANI	// MAHILA P.S. BUXIBAZAR /28 /2021
		VS	VS	()
473	ABLAPL/0004422/2021	STATE OF ODISHA GEETA PRADHAN @ PARIDA	JYOTIRMAYA SAHOO	// BUGUDA /146 /2021
		VS	VS	()
474	ABLAPL/0004423/2021	STATE OF ODISHA K.JAGANNATH REDDY	JYOTIRMAYA SAHOO	// GOLANTHARA (BERHAMPUR) /240 /2019
		VS	VS	()
475	ABLAPL/0004424/2021	STATE OF ODISHA DURGA PRASAD SAMAL	SUJIT KUMAR PATNAIK	// POLASARA PS /76 /2021
		VS	VS	()
476	ABLAPL/0004425/2021	STATE OF ODISHA SANTILATA NAYAK	SATYA NARAYAN MISHRA (4)	// DHAMNAGAR /92 /2021
		VS	VS	()

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477	ABLAPL/0004426/2021	STATE OF ODISHA SUSANTA RAJ VS	PRANAB RANJAN CHHATOI VS	// BANKI /81 /2021 ()
478	ABLAPL/0004427/2021	STATE OF ODISHA SANJAY KUMAR DALEI VS	BHABANI SHANKAR DAS VS	// JAKHAPURA /26 /2021 ()
479	ABLAPL/0004428/2021	STATE OF ODISHA SATYABADI MOHAPATRA VS	ARUN KUMAR BUDHIA VS	// BALANGA /75 /2021 ()
480	ABLAPL/0004429/2021	STATE OF ODISHA HAJI SK. NIAMAT TULLAH VS	PRANAB RANJAN CHHATOI VS	// AIR FIELD P.S. /104 /2021 ()
481	ABLAPL/0004430/2021	STATE OF ODISHA SOUMYA RANJAN DAS VS	PRIYA RANJAN SINGH VS	// PARJANG /116 /2021 ()
482	ABLAPL/0004431/2021	STATE OF ODISHA SANJIB KUMAR ROUT VS	GOPINATH PANDA VS	// MAHILA P.S.(BBSR) /21 /2021 ()
483	ABLAPL/0004432/2021	STATE OF ODISHA SANJAY KUMAR KHATEI VS	SANGRAM RATH VS	// MAHILA P.S.(BBSR) /37 /2021 ()
484	ABLAPL/0004433/2021	STATE OF ODISHA NARESH CHANDRA PRADHAN @ NARESH PRADHAN VS	ABHAY KUMAR PARIDA VS	// GOP /106 /2021 ()
485	ABLAPL/0004434/2021	STATE OF ODISHA MENTA @ KHETRABASI NAYAK VS	RAVISHANKAR SAMAL VS	// //0 ()
486	ABLAPL/0004435/2021	STATE OF ODISHA MANJULATA MALIK VS	APARESH BHOI VS	// SORO /389 /2015 ()
487	ABLAPL/0004436/2021	STATE OF ODISHA DEEPAK KUMAR TIWARI VS	JAGAJIT PANDA VS	// DHANUPALI /388 /2019 ()
		STATE OF ODISHA		//

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488	ABLAPL/0004437/2021	RATNA BASU VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	/ /0 () //
489	ABLAPL/0004438/2021	RANJAN KUMAR BILAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /103 /2021 () //
490	ABLAPL/0004439/2021	BISWANATH PRADHAN VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	MAHANGA /69 /2021 () //
491	ABLAPL/0004440/2021	PANDABA SAHU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	COLLIERY /42 /2021 () //
492	ABLAPL/0004441/2021	SUNIL @SUNIL KUMAR BARIK VS STATE OF ODISHA	RAMDAS ACHARY VS	SINGHADWAR PS /31 /2021 () //
493	ABLAPL/0004442/2021	RAMAKANTA DAS VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	GOBINDAPUR /30 /2021 () //
494	ABLAPL/0004443/2021	KUNA PRADHAN @ GOBINDA PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /83 /2021 () //
495	ABLAPL/0004444/2021	KABITA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	TIHIDI /153 /2021 () //
496	ABLAPL/0004445/2021	AMIT KUMAR SATPATHY VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 () //
497	ABLAPL/0004446/2021	TULU@GOUTAM SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SAHID NAGAR P.S. /141 /2021 () //
498	ABLAPL/0004447/2021	MADHABILATA BEHERA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	CHAMPUA /34 /2021 () //
499	ABLAPL/0004448/2021	ACHUTANANDA MOHAPATRA	SUSIL KUMAR PATTNAIK	JAJPUR TOWN /107 /2021

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		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0004449/2021	JYOTIRAJ DIGAL	BHABANI SHANKAR DASPARIDA	KHAJURIPADA /76 /2018
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0004450/2021	MANOJ KUMAR PANDA	AMITAV TRIPATHY	DASPALLA /54 /2021
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0004451/2021	SANDEEP KUMAR PARIDA	SATYA NARAYAN MISHRA (4)	PATKURA /173 /2021
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0004452/2021	TARANISEN DEHURY	PARTHA SARATHI DAS	KEONJHAR SADAR /123 /2021
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0004453/2021	SUBHAM NAYAK	SATYA RANJAN MULIA	JAGATPUR /128 /2021
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0004454/2021	BIJAY KUMAR DAS	SATYA RANJAN MULIA	JAGATPUR /123 /2021
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0004455/2021	MATAJI SAHOO	S.P.BARIK	BASUDEVPUR /99 /2021
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0004456/2021	GOURISHANKAR BEHERA	NIRANJAN PANDA	TIHIDI /153 /2021
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0004457/2021	PRANAB KUMAR BISWAL	SUBASH CHANDRA MOHANTY	GOBINDAPUR /21 /2021
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0004458/2021	DEBENDRA MALIK	RAJENDRA NARAYAN ROUT	SORO /510 /2018
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0004459/2021	JAYKRUSHNA SAHU	ANJAN KUMAR BISWAL	UDALA /116 /2021
		VS	VS	()

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511	ABLAPL/0004460/2021	STATE OF ODISHA JAYANTI TRIPATHY VS	AMLAN SHAKTI PAUL VS	// / /0 ()
512	ABLAPL/0004461/2021	STATE OF ODISHA SASHI SAGAR SUNA VS	TRILOCHAN NANDA VS	// PAIKMAL /159 /2020 ()
513	ABLAPL/0004462/2021	STATE OF ODISHA SUMATI ROUT VS	AMULYA RATNA PANDA VS	// DHARMASALA /99 /2021 ()
514	ABLAPL/0004463/2021	STATE OF ODISHA SK. ISTAQUE ALLI VS	AMULYA RATNA PANDA VS	// DHARMASALA /161 /2021 ()
515	ABLAPL/0004464/2021	STATE OF ODISHA PRASANTA NAYAK @ GAGU NAYAK VS	ARIJEET MISHRA VS	// RAJKANIKA /96 /2021 ()
516	ABLAPL/0004465/2021	STATE OF ODISHA SANJUKTA DAS VS	ARIJEET MISHRA VS	// KHANDAPARA /24 /2020 ()
517	ABLAPL/0004466/2021	STATE OF ODISHA AJIT DAS VS	ARUN KUMAR BUDHIA VS	// BARIPADA TOWN /100 /2021 ()
518	ABLAPL/0004467/2021	STATE OF ODISHA GANGADHAR NAYAK VS	JAJATI KESHARI KHUNTIA VS	// KHANTAPADA /93 /2021 ()
519	ABLAPL/0004468/2021	STATE OF ODISHA DEBASISH SAHOO VS	SURYA KANTA PRADHAN VS	// BALIAPANDA /51 /2021 ()
520	ABLAPL/0004469/2021	STATE OF ODISHA PRAVAKAR MAJHI VS	PRATAP KUMAR PRADHAN VS	// CHHENDIPADA /517 /2020 ()
521	ABLAPL/0004470/2021	STATE OF ODISHA AKHILA JENA VS STATE OF ODISHA	MANAS CHAND VS	// TANGI (KHURDA) /68 /2020 () //

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522	ABLAPL/0004471/2021	SABITA DAS VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	PURIGHAT /23 /2021 () //
523	ABLAPL/0004472/2021	BIRENDRA GAGARAI VS STATE OF ODISHA	A.K.SAHOO VS	DEOGARH /74 /2021 () //
524	ABLAPL/0004473/2021	SOUBHAGYA KUMAR SWAIN VS STATE OF ODISHA	MANAS CHAND VS	BADAGODA P.S. /72 /2020 () //
525	ABLAPL/0004474/2021	BISWAJEET PUHAN VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /130 /2021 () //
526	ABLAPL/0004475/2021	RAKESH KUMAR NAYAK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /124 /2021 () //
527	ABLAPL/0004476/2021	RAMESH JAGDEV VS STATE OF ODISHA	MANAS CHAND VS	BANKI /68 /2021 () //
528	ABLAPL/0004477/2021	PRATIMA SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /72 /2021 () //
529	ABLAPL/0004478/2021	BAPUN @ BISWARANJAN SAMAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CHAULIAGANJA /136 /2021 () //
530	ABLAPL/0004479/2021	SANTOSH SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	TIRTOL /214 /2019 () //
531	ABLAPL/0004480/2021	PRASANTA ADITYA VS STATE OF ODISHA	MANAS CHAND VS	BALIANTA P.S. /92 /2021 () //
532	ABLAPL/0004481/2021	SANGRAM NAYAK @ RANJAN NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GURUDIJHATIA /76 /2020 () //
533	ABLAPL/0004482/2021	JIBAN JYOTI JENA	RAMA CHANDRA JENA	KHAIRA /202 /2020

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		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0004483/2021	API JAYASINGH @ DAMODAR JAYASINGH	SUSANTA KU. MISHRA	JATNI P.S. /149 /2021
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0004484/2021	NIRANJAN JENA	RABI NARAYAN PANDA	BASUDEVPUR /75 /2021
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0004485/2021	D. BANTI DEBNATH @ DEBINATH	MAHES DAS	REMUNA /7 /2021
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0004486/2021	GANESWAR PRADHAN	BRAJA KISHOR NAYAK	BADACHANA /116 /2021
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0004487/2021	BALIA @ BALESWAR CHHOTRAY	BISWARANJAN MAHARATHA	KANAS /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0004488/2021	BIMBADHAR SWAIN	BIPIN KUMAR NAYAK	PIPLI /154 /2021
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0004489/2021	SHIBAPRASAD MISHRA	SUNIL KUMAR PANDA	NIHALPRASAD /38 /2021
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0004490/2021	NILA @ NILAKANTHA MUTHAMAJHI	MAHES DAS	KOTOAGARH /33 /2021
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0004491/2021	SAYED ZAKIR ALI	GIRIJA SANKAR NAYAK	LALBAG /88 /2021
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0004492/2021	SUBRAT KUMAR PATNAIK @ PATTANAİK	PARTHA SARATHI DAS	KEONJHAR SADAR /42 /2021
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0004493/2021	RANJIT KUMAR SINGH @ RANJEET KUMAR SINGH	PARTHA SARATHI DAS	JHUMPURA /42 /2021
		VS	VS	()



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545	ABLAPL/0004494/2021	STATE OF ODISHA KESHABA SAHU VS	SARBESWAR SAHOO VS	// BHATILI /51 /2021 ()
546	ABLAPL/0004495/2021	STATE OF ODISHA KALIA @ HRUSIKESH MALLICK VS	BHARAT BHUSAN ROUSTRAY VS	// PATKURA /180 /2021 ()
547	ABLAPL/0004496/2021	STATE OF ODISHA SUNIL KUMAR BADA VS	SOUMENDRA PATTANAIAK VS	// SUNDARGARH TOWN /61 /2021 ()
548	ABLAPL/0004497/2021	STATE OF ODISHA SUVENDU KUMAR SWAIN VS	SURYAKANTA DWIBEDI VS	// SALIPUR /69 /2021 ()
549	ABLAPL/0004498/2021	STATE OF ODISHA SUKADEV PRADHAN VS	JYOTIRMAYA SAHOO VS	// KODALA /280 /2017 ()
550	ABLAPL/0004499/2021	STATE OF ODISHA B.NARAYAN REDDY VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /239 /2019 ()
551	ABLAPL/0004500/2021	STATE OF ODISHA SUDHIR KUMAR SAHU @BISESWAR SAHU VS	SOUMIK SPANDAN TRIPATHY VS	// barpalli /90 /2021 ()
552	ABLAPL/0004501/2021	STATE OF ODISHA AJAYA KU. BEHERA VS	BIJAYA KUMAR RAGADA VS	// RAJKANIKA /89 /2021 ()
553	ABLAPL/0004502/2021	STATE OF ODISHA SHYAMALENDU PRADHAN VS	H.N.MOHAPATRA VS	// //0 ()
554	ABLAPL/0004503/2021	STATE OF ODISHA SANJAYA MALLIK VS	DEEPAK KU. SAHOO VS	// PATTAMUNDAI /158 /2021 ()
555	ABLAPL/0004504/2021	STATE OF ODISHA SAJEDA BIBI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA /33 /2021 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0004505/2021	SURAJ BEHERA VS STATE OF ODISHA	LINGARAJ SARANGI VS	BALIANTA P.S. /98 /2021 () //
557	ABLAPL/0004506/2021	KARTIK BEHERA VS STATE OF ODISHA	LINGARAJ SARANGI VS	BALIANTA P.S. /98 /2021 () //
558	ABLAPL/0004507/2021	PRASANTA KUMAR BHOLA VS STATE OF ODISHA	SRIKANTA PANDA VS	JANKIA P.S. /65 /2021 () //
559	ABLAPL/0004508/2021	BANITA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /280 /2017 () //
560	ABLAPL/0004509/2021	ZARINA BEGUM VS STATE OF ODISHA	ABHAS MOHANTY VS	CHAULIAGANJA /145 /2021 () //
561	ABLAPL/0004510/2021	DURYODHAN MAHALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BANSADA /106 /2021 () //
562	ABLAPL/0004511/2021	SANJAY KUMAR KHATEI VS STATE OF ODISHA	UDIT RANJAN JENA VS	MAHILA P.S.(BBSR) /37 /2021 () //
563	ABLAPL/0004512/2021	BISWANATH MOHALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BANSADA /104 /2021 () //
564	ABLAPL/0004513/2021	RUKSANA BIBI VS STATE OF ODISHA	SASANKA S. SATAPATHY VS	TIRTOL /125 /2021 () //
565	ABLAPL/0004514/2021	SIBANARYAN SONI VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	ULLUNDA /20 /2009 () //
566	ABLAPL/0004515/2021	DIGAMBER BEHERA @ DIGA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /153 /2021 () //
567	ABLAPL/0004516/2021	SUKANTA SWAIN @ SUKANTA KUMAR SWAIN	DEEPAK KU. SAHOO	MAHAKALPARA /97 /2008

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0004517/2021	SINU @ LAXMIKANTA PRADHAN	PRATYUSHA NAIDU	PIPLI /295 /2019
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0004518/2021	GANESWAR PADHI	RANJAN KUMAR ROUT	BIDANASI /102 /2019
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0004519/2021	BHARAT BEHERA	JYOTIRMAYA SAHOO	BALUGAON P.S. /40 /2021
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0004520/2021	PRADYUMNA KUMAR SAHU	JYOTIRMAYA SAHOO	MOHANA /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0004521/2021	SUSANTA KUMAR SAHU @ SAHOO	JYOTIRMAYA SAHOO	KHURDA P.S. /122 /2021
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0004522/2021	PRATAP PARIDA	ACHYUTANANDA PATTANAIK	PATTAMUNDAI /177 /2021
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0004523/2021	RAMESH NAIK	J.N.PANDA	NARLA /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0004524/2021	SHESADEV KAMPA	J.N.PANDA	LOISINGHA(BOLANGIR) /185 /2020
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0004525/2021	SIBA CHARAN PRADHAN	ACHYUTANANDA PATTNAIK	BOLAGARH P.S. /40 /2021
		VS	VS	()
		STATE OF ODISHA		//
577	WPC(OA)/0001351/2018	ALEKHA SAHU	M/S. U.C.MISHRA, A.MISHRA, T.SAHU, S.N.PATNAIK, C.S.PANDA, S.MOHAPATRA	
		VS	VS	()
		STATE OF ODISHA		//
578	WPC(OA)/0001473/2018	SISIR KUMAR NAYAK	M/S KISHOR KUMAR BARIK, B.B. ACHARYA, L.N. PATTNAIK	
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
579	WPC(OA)/0001474/2018	STATE OF ODISHA HEMANTA KUMAR SAHOO VS	M/S KISHORE KUMAR BARIK, B.B. ACHARYA, L.N. PATTNAIK VS	// ()
580	WPC(OA)/0001477/2018	STATE OF ODISHA PRASANT KUMAR NAG VS	M/S KISHOR KUMAR BARIK, B.B. ACHARYA, L.N. PATTNAIK VS	// ()
581	WPC(OA)/0001478/2018	STATE OF ODISHA BHIMARAJ SAHU VS	M/S KISHORE KUMAR BARIK, B.B. ACHARYA, L.N. PATTNAIK VS	// ()
582	WPC(OA)/0001487/2018	STATE OF ODISHA PRASANTA KUMAR NANDY VS	M/S PRAMODA KUMAR DASH, R.K. PATTANAIAK VS	// ()
583	WPC(OA)/0001501/2018	STATE OF ODISHA RANJIT MISHRA VS	M/S. R.K.BISOI, K.C.NAYAK VS	// ()
584	WPC(OAC)/0001352/2018	STATE OF ODISHA PRAMOD KUMAR DORA VS	M/S. BIRAJA PRASANNA SATAPATHY, B.K.NAYAK, S.RAY, D. DEBADARSHINI VS	// ()
585	WPC(OAC)/0001356/2018	STATE OF ODISHA JITENDRIYA PANDA VS	M/S. MANOJ KUMAR MOHANTY, M.R.PRADHAN VS	// ()
586	WPC(OAC)/0001362/2018	STATE OF ODISHA GOURANGA PARIDA VS	M/S. B.C.PANDA, A.C.BEHERA, S.PARIDA, T.SETHI VS	// ()
587	WPC(OAC)/0001363/2018	STATE OF ODISHA PRAFULLA KUMAR MAHAKUD VS	M/S. B.C.PANDA, A.C.BEHERA, S.PARIDA, T.SETHI VS	// ()
588	WPC(OAC)/0001403/2018	STATE OF ODISHA TIKESWAR BUDA VS	M/S. DIBYASHREE RAY, R.K.BEHERA, P.K.MOHANTY VS	// ()
589	WPC(OAC)/0001404/2018	STATE OF ODISHA ASEAN HASDA VS STATE OF ODISHA	M/S. DIBYASHREE RAY, R.K.BEHERA, P.K.MOHANTY VS	// () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
590	WPC(OAC)/0001406/2018	RANKAMANI BADHEI VS STATE OF ODISHA	M/S. DIBYASHREE RAY, R.K.BEHERA, P.K.MOHANTY // VS //	 () //
591	WPC(OAC)/0001417/2018	DIPTIMAYEE PRADHAN VS STATE OF ODISHA	M/S N.K. SAHU, B. SWAIN, P. SWAIN VS //	 () //
592	WPC(OAC)/0001421/2018	SANTOSH KUMAR BHANJA VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA, G.R. SETHI, J.K. DIGAL, B.K. PATTNAIK VS //	 () //
593	WPC(OAC)/0001429/2018	CHANDRAMANI BEHERA VS STATE OF ODISHA	M/S MANOJ KUMAR PATI, R. MOHAPATRA VS //	 () //
594	WPC(OAC)/0001479/2018	RADHA RAMAN MOHANTY VS STATE OF ODISHA	M/S BIRAJA PRASANNA SATAPATHY, B.K. NAYAK, S. ROY, D. DEBADARSINI VS //	 () //
595	WPC(OAC)/0001517/2018	BALADEV PRASAD UPADHYAYA VS STATE OF ODISHA	M/S. DILLIP KUMAR MOHANTY, S.NAYAK VS //	 () //
596	WPC(OAC)/0002725/2018	AMA NAIK VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA, G.R. SETHI, J.K. DIGAL, B. PATTNAIK VS //	 () //
597	WPC(OAC)/0002787/2008	SIBA PRASAD MALLICK VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA, A.K. APAT, G.R. SETHI, J.K. DIGAL, B.K. PATTNAIK VS //	 () //
598	WPC(OAC)/0003262/2018	PRAMOD BHUE VS STATE OF ODISHA	M/S. K.K.SWAIN, P.N.MOHANTY, P.K.MOHANTY, U.CHHOTRAY VS //	 () //
599	WPC(OAC)/0004367/2015	PRADIPTA KUMAR DAS VS STATE OF ODISHA	M/S SATYABRATA MOHANTY, S.S MOHAPATRA, P.K. DAS, D.K. PARIJA, S.S. OTTA VS //	 () //

# ORISSA HIGH COURT

MISC CASES FILED on :06/04/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 MFA/1/2016	BIRENDRA PATEL-MP	M/S.RAMAKANTA MOHANTY
2	2/2021 GCRLA/22/2021	STATE OF ODISHA-MP	BIKASH KUMAR KUND
3	2/2021 MFA/2/2016	BIRENDRA PATEL-MP	M/S.RAMAKANTA MOHANTY
4	3/2021 MFA/1/2016	BIRENDRA PATEL-MP	M/S.RAMAKANTA MOHANTY
5	4/2021 MFA/1/2016	BIRENDRA PATEL-MP	M/S.RAMAKANTA MOHANTY
6	5/2021 MFA/2/2016	BIRENDRA PATEL-MP	M/S.RAMAKANTA MOHANTY
7	6/2021 MFA/1/2016	BIRENDRA PATEL-MP	M/S.RAMAKANTA MOHANTY
8	7/2021 MFA/2/2016	BIRENDRA PATEL-MP	M/S.RAMAKANTA MOHANTY
9	8/2021 MFA/1/2016	BIRENDRA PATEL-MP	M/S.RAMAKANTA MOHANTY
10	28/2021 SA/88/1992	GOURI-MP	M/S.N.C.PATI
11	29/2021 SA/88/1992	GOURI-MP	M/S.N.C.PATI
12	30/2021 SA/88/1992	GOURI-MP	M/S.N.C.PATI
13	31/2021 SA/176/1990	DAMBARUDHAR JENA-MP	M/S.B.ROUTRAY
14	31/2021 TRPCRL/33/2021	RATIKANTA DAKUA-MP	SUSANTA KUMAR TRIPATHY
15	36/2021 JCRLA/57/2013	NARAHARI MOHANTA-MP	SMT.PRAMIA MOHANTY,
16	43/2021 STREV/17/2021	M/S. KONARK COKES-MP	DAMODAR PATI
17	44/2021 STREV/17/2021	M/S. KONARK COKES-MP	DAMODAR PATI
18	45/2021 STREV/17/2021	M/S. KONARK COKES-MP	DAMODAR PATI
19	51/2021 MATA/21/2021	DR.AJAY MOHAPATRA-MP	BAISHNAB CHARAN DAS
20	70/2021 RFA/28/2012	RAMA CH.PRADHAN-MP	SOUMYA MISHRA
21	71/2021 RFA/28/2012	RAMA CH.PRADHAN-MP	M/S.S.P.MISRA
22	72/2021 RFA/28/2012	RAMA CH.PRADHAN-MP	M/S.S.P.MISRA
23	83/2021 CRLMP/640/2021	RAGHUPATEE ESTATE AND HOLDING PRIVATE LIMITED	SANMIR KUMAR MISHRA
24	95/2021 RVWPET/79/2021	STATE BANK OF INDIA-MP	SUBRAT MISHRA
25	142/2021 WPC(OAC)/413/2019	HIMANI DAS PATTNAIK-MP	M/S.SHASHI BHUSAN JENA
26	147/2021	BASUDEV PANDA-MP	SARADA PRASAD DASH

27	TRP(C)/133/2021 148/2021	NIRUPAMA RAY-MP	UMA CHARAN MISHRA
28	TRP(C)/134/2021 149/2021	JHANSIRANI PATEL-MP	MANOJ KUMAR PANDA
29	TRP(C)/130/2021 150/2021	ARPITA DAS-MP	SUVASHISH PATTANAIAK
30	TRP(C)/135/2021 151/2021	SANTOSH KUMAR MOHANTY-MP	GANESH PRASAD SAMAL
31	TRP(C)/136/2021 167/2021	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	SECUNATH RAO
32	FAO/53/2021 168/2021	CSM TECHNOLOGIES PRIVATE LIMITED-MP	SWAYAMJIT ROUT
33	FAO/77/2021 169/2021	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	DEBIPRASA KUMAR MAHALI
34	FAO/615/2020 195/2021	KAILASH CHANDRA TANTY-MP	DINESH KUMAR MOHANTY
35	CMP/210/2021 195/2021	UDDHAB SAHU-MP	ASIT KUMAR CHAUDHURY
36	CRLREV/140/2021 196/2021	KAILASH CHANDRA TANTY-MP	DINESH KUMAR MOHANTY
37	CMP/210/2021 196/2021	STATE OF ODISHA-MP	MR.SANGRAM DAS (S.C.)(VIGILANCE)
38	CRLREV/345/2020 197/2021	KAMAL KUMAR BEURA-MP	DWARIKA PRASAD MOHANTY
39	CMP/211/2021 197/2021	DHANIA KULSIKA-MP	SANTOSH KUMAR DASH
40	CRLREV/143/2021 198/2021	KARUNAKAR PANDA-MP	SOMANATH SATAPATHY
41	CMP/212/2021 198/2021	DHANIA KULSIKA-MP	SANTOSH KUMAR DASH
42	CRLREV/143/2021 199/2021	KARUNAKAR PANDA-MP	SOMANATH SATAPATHY
43	CMP/212/2021 199/2021	DHANIA KULSIKA-MP	SANTOSH KUMAR DASH
44	CRLREV/143/2021 200/2021	ARUN KUMAR GHADEI-MP	SANGRAMJIT PANDA
45	CMP/214/2021 200/2021	SASMITA BEHERA-MP	AMIT PRASAD BOSE
46	CRLREV/144/2021 201/2021	SHANKARLAL AGARWALLA-MP	BIJAYA KUMAR RAGADA
47	CRLREV/145/2021 202/2021	SHANKARLAL AGARWALLA-MP	BIJAYA KUMAR RAGADA
48	CRLREV/145/2021 238/2021	NILANCHAL MAJHI-MP	NRUSHIGHA CHARAN PATI
49	RSA/151/2012 239/2021	NILANCHAL MAJHI-MP	M/S.N.C.PATI
50	RSA/151/2012 240/2021	NILANCHAL MAJHI-MP	M/S.N.C.PATI
51	RSA/151/2012 346/2021	BADAL SWAIN-MP	S.S.RAY
52	BLAPL/2864/2020 347/2021	KUMAR RANJAN SHAW-MP	MAHES DAS
53	BLAPL/8627/2020 348/2021	HIMANSHU SEKHAR NAYAK-MP	MR. J. PATTNAIK, M/S B. MOHANTY, T.K. PATNAIK, S
54	BLAPL/2274/2019 349/2021	DURGAPRASAD KHATUA-MP	MANAS CHAND
55	BLAPL/2847/2021 350/2021	DHIRENDRA KUMAR KHANDELWAL-MP	SIDHESWAR MOHANTY
56	CRLA/180/2021 351/2021	SARANGADHAR PRADHAN-MP	SOURA CHANDRA MOHAPATRA
57	CRLA/182/2021 352/2021	SARANGADHAR PRADHAN-MP	SOURA CHANDRA MOHAPATRA
	CRLA/182/2021		

58	353/2021 CRLA/75/2019	KARTIKA ROUT-MP	ASHOK KUMAR PATTANAIAK
59	354/2021 CRLA/182/2021	SARANGADHAR PRADHAN-MP	SOURA CHANDRA MOHAPATRA
60	355/2021 CRLA/116/2019	BALLAVA@KRUSHNABALLAV ROUT-MP	ASHOK KUMAR PATTNAIK
61	356/2021 CRLA/502/2018	PUNARJIBITA DIGAL-MP	BASANTA KUMAR NAYAK
62	357/2021 CRLA/126/2021	BALAKRUSHNA MAHAPATRA @ KABULI-MP	DEVASHIS PANDA
63	358/2021 CRLA/126/2021	BALAKRUSHNA MAHAPATRA @ KABULI-MP	DEVASHIS PANDA
64	359/2021 CRLA/184/2021	BANGALI MALLICK-MP	GOPINATH MISHRA
65	360/2021 CRLA/184/2021	BANGALI MALLICK-MP	GOPINATH MISHRA
66	361/2021 CRLA/184/2021	BANGALI MALLICK-MP	GOPINATH MISHRA
67	373/2021 MACA/150/2021	M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	MR.NUPAM DASH
68	374/2021 MACA/129/2021	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.-MP	ADAM ALI KHAN
69	375/2021 MACA/130/2021	M/S. ROYAL SUNDARAM ALLKIANCE-MP	ADAM ALI KHAN
70	376/2021 MACA/339/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
71	377/2021 MACA/248/2020	MANAGER (LEGAL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
72	378/2021 MACA/338/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
73	379/2021 MACA/15/2021	MANAGER LEGAL NATIONAL, M/S. NATIONAL INSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
74	380/2021 MACA/7/2021	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
75	381/2021 MACA/710/2020	NATIONAL INSURANCE CO.LTD.-MP	NAYAN BEHARI DAS
76	382/2021 MACA/184/2020	M/S.NATIONAL INSURANCE CO.LTD-MP	NAYAN BEHARI DAS
77	383/2021 MACA/585/2017	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO.LTD-MP	NAYAN BEHARI DAS
78	384/2021 MACA/780/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
79	385/2021 MACA/456/2019	SENIOR DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
80	567/2021 CRLMC/140/2021	K.AMRUTA @ RESHMA PATRA @ L.AMRUTA @ RESHMA PATRA-MP	PATRISH PANDA
81	568/2021 CRLMC/723/2021	MANOJ KUMAR PANDA-MP	JAGABANDHU SAHU
82	569/2021 CRLMC/724/2021	MANOJ KUMAR PANDA-MP	JAGABANDHU SAHU
83	570/2021 CRLMC/727/2021	PAGALA @ PRAVAKAR SING-MP	UDIT NARAYAN JENA
84	571/2021 CRLMC/728/2021	MANOJ KUMAR JENA-MP	UDIT NARAYAN JENA
85	574/2021 CRLMC/731/2021	SWADESH KUMAR BISWAL-MP	BIKRAM KESHARI RAJ
86	575/2021 CRLMC/732/2021	ASHOK KUMAR PAL-MP	RAJKISHORE SWAIN
87	576/2021 CRLMC/734/2021	SUVENDU MOHANTY @ SUBHENDU KUMAR MOHANTY-MP	ABHISHEK DASH
88	577/2021 CRLMC/733/2021	ARUN KUMAR PRUSTY-MP	PRAVASH CH. JENA
89	805/2021	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH



90	WA/625/2019 806/2021	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
91	WA/624/2019 807/2021	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
92	WA/623/2019 808/2021	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
93	WA/626/2019 809/2021	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
94	WA/622/2019 810/2021	AJAY JADAV-MP	BRAJA MOHAN SARANGI
95	WA/308/2021 811/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADV.
96	WA/309/2021 812/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADV.
97	WA/309/2021 813/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADV.
98	WA/310/2021 814/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADV.
99	WA/310/2021 815/2021	STATE OF ODISHA-MP	A.G.A
100	WA/311/2021 816/2021	STATE OF ODISHA-MP	A.G.A
101	WA/311/2021 817/2021	STATE OF ODISHA-MP	A.G.A
102	WA/312/2021 818/2021	STATE OF ODISHA-MP	A.G.A
103	WA/312/2021 819/2021	SURENDRANATH @ SURENDRA NATH SAHOO-MP	RANJAN KUMAR ROUT
104	WA/313/2021 820/2021	STATE OF ODISHA-MP	A.G.A.
105	WA/204/2021 821/2021	STATE OF ODISHA-MP	A.G.A.
106	WA/205/2021 822/2021	STATE OF ODISHA-MP	A.G.A.
107	WA/203/2021 5715/2021	REGR.JUDL.SOUMOTU-MP	MR.S.K.PADHI
108	WP(C)/1273/2014 5716/2021	M/S HARISH CHANDRA MAJHI-MP	PRABODHA CH. NAYAK
109	WP(C)/14924/2020 5717/2021	M/S. KHIRODINI INFRASTRUCTURE-MP	PRANAYA KUMAR DASH
110	WP(C)/12909/2021 5718/2021	BIKRAM KESHARI PATEL-MP	UMA CHARAN MISHRA
111	WP(C)/12911/2021 5719/2021	NISHA K.S @ NISHA KUNNATH SUKUMAR-MP	SUKANTA KUMAR DALAI
112	WP(C)/12912/2021 5720/2021	SIBA NARAYAN LENKA-MP	SUKANTA KUMAR DALAI
113	WP(C)/12914/2021 5721/2021	PRAKASH KUMAR CHHATOI-MP	SUKANTA KUMAR DALAI
114	WP(C)/12920/2021 5722/2021	SUVENDU KUMAR SAMAL-MP	MANORANJAN MISHRA
115	WP(C)/25375/2020 5723/2021	KANCHANA SAHOO-MP	NIROD KUMAR SAHU
116	WP(C)/12934/2021 5724/2021	BIPIN BIHARI MOHANTY-MP	NIROD KUMAR SAHU
117	WP(C)/12950/2021 5725/2021	JUDHISTIRA OJHA-MP	NIROD KUMAR SAHU
118	WP(C)/12954/2021 5726/2021	SIDHARTH KUMAR GOUDA-MP	RAKESH KUMAR MALLICK
119	WP(C)/12964/2021 5727/2021	BIBEKANANDA DAS-MP	NIROD KUMAR SAHU
120	WP(C)/12968/2021 5728/2021	AMARJIT BAG-MP	TUSAR KUMAR MISHRA
	WP(C)/12970/2021		

121	5729/2021 WP(C)/12971/2021	ARUP KUMAR HALDAR-MP	ANKITA MUKHERJI
122	5730/2021 WP(C)/12973/2021	BALAKRUSHNA MISHRA-MP	PRAFULLA KUMAR MOHAPATRA
123	5731/2021 WP(C)/12972/2021	DR. RATNAKAR PARIDA-MP	BIKIRAM KESHARI MOHANTY
124	5734/2021 WP(C)/12977/2021	BIRANCHI NARAYAN MOHANTY-MP	UMA CHARAN MISHRA
125	5737/2021 WP(C)/14487/2016	SUDHIR KU NAYAK-MP	M/S.DEBENDRA KU SAHOO
126	5738/2021 WP(C)/14486/2016	SUDHIR KU NAYAK-MP	M/S.DEBENDRA KU SAHOO
127	5739/2021 WP(C)/14485/2016	SUDHIR KU NAYAK-MP	M/S.DEBENDRA KU SAHOO
128	5740/2021 WP(C)/14484/2016	SUDHIR KU NAYAK-MP	M/S.DEBENDRA KU SAHOO
129	5741/2021 WP(C)/14483/2016	SUDHIR KU NAYAK-MP	M/S.DEBENDRA KU SAHOO
130	5742/2021 WP(C)/14481/2016	SUDHIR KUMAR NAYAK-MP	M/S.DEBENDRA KUMAR SAHOO
131	5743/2021 WP(C)/14482/2016	SUDHIR KU NAYAK-MP	M/S.DEBENDRA KU SAHOO
132	5744/2021 WP(C)/12981/2021	USHA BODA-MP	PABITRA KUMAR NAYAK
133	5746/2021 WP(C)/12994/2021	C.V.SAINATH-MP	DEBA RANJAN MAHAPATRA
134	5748/2021 WP(C)/12997/2021	DR.ARKA MUKHOPADHYAY-MP	SAILABALA JENA
135	5749/2021 WP(C)/13002/2021	M/S SINGHAL TILES AND MARBLE HOUSE-MP	MANOJ VERMA
136	5750/2021 WP(C)/13004/2021	NURJAN BIBI-MP	H.N.MOHAPATRA
137	5751/2021 WP(C)/13014/2021	PRATIMA SAHOO-MP	PRAFULLA KUMAR RATH
138	5752/2021 WP(C)/13015/2021	ABHAY TIWARI-MP	PRAFULLA KUMAR RATH
139	5753/2021 WP(C)/13016/2021	SUSHANTA KABI-MP	PRAFULLA KUMAR RATH
140	5754/2021 WP(C)/13017/2021	VARIAL KUMAR RAWLANI-MP	PRAFULLA KUMAR RATH
141	5755/2021 WP(C)/13018/2021	LAXMIKANTA MOHANTY-MP	BIBHUTI BHUSAN CHOUDHURY
142	5756/2021 WP(C)/10747/2021	JAMUNA MAJHI-MP	SOUMYA RANJAN DAS
143	5757/2021 WP(C)/13022/2021	PRAMOD CHANDRA NAYAK-MP	NEPOLEON SAHANI
144	5758/2021 WP(C)/12720/2021	PRAHALLAD CHANDRA DAS-MP	SATRUGHNA DASH
145	5759/2021 WP(C)/21110/2016	NARAHARI PRUSTY-MP	M/S.L.K.MOHANTY
146	5761/2021 WP(C)/13025/2021	SAMEER CHHOTORAY-MP	ASOK MOHANTY
147	5763/2021 WP(C)/13029/2021	ARUNA KUMAR SAHOO-MP	ARUN KUMAR PATRA
148	5764/2021 WP(C)/13031/2021	RAMESH CHANDRA PATI-MP	PRABIR KUMAR RAY
149	5765/2021 WP(C)/13036/2021	GANESH SAHU-MP	SRINIVAS MOHANTY
150	5766/2021 WP(C)/13034/2021	M/S POLLUTECH ENGINEERING-MP	DEEPANKAR VARADWAJ
151	5767/2021 WP(C)/13046/2021	DURGA CHARAN PRUSTY-MP	JAYANTA KUMAR KHANDAYATRAY
152	5768/2021	SWARUP DASH-MP	DURGESH NARAYAN RATH

153	WP(C)/13051/2021 5769/2021	SOUMYASHREE PRADHAN-MP	DURGESH NARAYAN RATH
154	WP(C)/13054/2021 5770/2021	SRIKANTA CHANDRA SUNDAR RAY-MP	SAILABALA JENA
155	WP(C)/13062/2021 5771/2021	PRADEEP KUMAR MOHARANA-MP	T.PANIGRAHI
156	WP(C)/13064/2021 5772/2021	BISWAJYOTI BEHERA-MP	K.P.MISHRA
157	WP(C)/13065/2021 5773/2021	SATYA NARAYAN SABAT-MP	GYANALOKA MOHANTY
158	WP(C)/13070/2021 5774/2021	VARDHAMAN CHEMICALS INDUSTRIES-MP	MOHENDRA KUMAR MOHAPATRO
159	WP(C)/13074/2021 5775/2021	PROF.PRASANTA KUMAR NAYAK-MP	SWARUP KUMAR PATNAIK
160	WP(C)/13077/2021 5776/2021	PROF.PRASANTA KUMAR NAYAK-MP	SWARUP KUMAR PATNAIK
161	WP(C)/13077/2021 5777/2021	PRAVAT KUMAR MISHRA-MP	PAMI RATH
162	WP(C)/346/2021 5778/2021	BHABATOSH PARHI-MP	B.K.PARDHI
163	WP(C)/36582/2020 5781/2021	BIJAYA KRUSHNA NAYAK-MP	NIRANJAN PANDA
164	WP(C)/24100/2020 5782/2021	PRASHANTA KU PATEL-MP	MR.SATYABRATA MOHANTY,MISS.SASWATI MOHANTY
165	WP(C)/10887/2016 5783/2021	BHARATIYA BIKASH PARISAD-MP	GOPAL PRASAD JENA
166	WP(C)/9692/2021 5784/2021	BIPRA CHARAN BISOI-MP	P.C.CHHINCHANI
167	WP(C)/13086/2021 5785/2021	BINAYA KUMAR SAHU-MP	SAMARENDRA PATTANAİK
168	WP(C)/13085/2021 5786/2021	JAYANTI PRADHAN-MP	UDIT RANJAN JENA
169	WP(C)/13088/2021 5787/2021	KIMT-MP	PITAMBAR ACHARYA
170	WP(C)/12769/2021 5788/2021	SAROJ KUMAR PATRA-MP	SATYABADI MANTRY
171	WP(C)/13091/2021 5789/2021	SANJAY SENAPATI-MP	SUSANTA KUMAR DASH
172	WP(C)/3211/2021 5790/2021	MOHANA JENA-MP	JAJATI KESHARI KHUNTIA
173	WP(C)/13098/2021 5791/2021	BRAHMANANDA NAYAK-MP	NIRANJAN LENKA
174	WP(C)/13103/2021 5792/2021	AJAYA KUMAR SATHUA-MP	ANUP KUMAR MOHAPATRA
175	WP(C)/13105/2021 5793/2021	ADHUNIK METALIKS LTD.-MP	SASWAT K. ACHARYA
176	WP(C)/13106/2021 5794/2021	ADHUNIK METALIKS LTD.-MP	SASWAT K. ACHARYA
177	WP(C)/13108/2021 5795/2021	ADHUNIK METALIKS LTD.-MP	SASWAT K. ACHARYA
178	WP(C)/13109/2021 145/2021	PADMINI SAHOO-MP	
179	TRP(C)/115/2021 146/2021	RANJITA PATRA-MP	
180	TRP(C)/60/2021 214/2021	GOBINDA CH.SAMANTRAY-MP	
181	CONTC/1880/2020 215/2021	BIJAYA KRUSHNA NAYAK-MP	
182	CONTC/1989/2021 350/2021	ARUN KU.PRUSTY-MP	PRAVASH CHANDRA JENA
183	BLAPL/2988/2006 351/2021	PRABIR SARKAR-MP	
	BLAPL/5128/2020		

184	524/2021 ABLAPL/2124/2020	MAHESWAR DAS-MP	
185	525/2021 ABLAPL/1870/2021	RAJSEH KUMAR MOHANTY-MP	SURESH KUMAR JENA
186	526/2021 ABLAPL/15472/2019	SUDEEP CHOUDHURY-MP	
187	572/2021 CRLMC/161/2021	JAGANNATH TARAI@RUPIA-MP	
188	573/2021 CRLMC/1298/2020	HRUSIKESH BISOYI @ SILU BISOYI-MP	
189	5732/2021 WP(C)/6194/2021	M/S.KALINGA POLYPACK PVT.LTD-MP	
190	5733/2021 WP(C)/20038/2020	SATYANANDA BHADRA-MP	
191	5735/2021 WP(C)/1112/2016	HAREKRUSHNA SAMAL-MP	
192	5736/2021 WP(C)/1114/2016	ABHAYA KU.SAMAL-MP	
193	5745/2021 WP(C)/789/2005	DEBARANJAN DAS-MP	DEBENDRA KUMAR SAHOO
194	5747/2021 WP(C)/12727/2009	SUDHIR KU.NAYAK-MP	DEBENDRA KUMAR SAHOO
195	5760/2021 WP(C)/31576/2020	GOLEKH BISWAL-MP	
196	5762/2021 WP(C)/10636/2021	RABINDRA NATH MOHANTY-MP	
197	5779/2021 WP(C)/9121/2021	PADMACHARAN PATI-MP	
198	5780/2021 WP(C)/9128/2021	GADADHAR BARIK-MP	